

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 1136
ANSWERED ON 10/02/2026

DETAILS OF ARRESTS AND CONVICTIONS IN ED CASES

1136 SMT. RANJEET RANJAN:

Will the Minister of *Finance* be pleased to state:

(a) whether, during the period from 1st January, 2019 to 15th January, 2026, persons have been arrested in cases registered by the Zonal/Sub-Zonal Offices of the Enforcement Directorate (ED), and if so, the State-wise and Zonal/Sub-Zonal Office-wise details of such persons arrested; and

(b) the number of persons convicted by the courts in the aforesaid cases?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) Yes, during the period from 01.01.2019 to 31.01.2026, the Directorate has arrested 1003 persons under the provisions of the PMLA, 2002. The state-wise or zone/sub-zone wise data is not maintained by ED. The details of the number of the persons arrested are as under:

Period	No. of Persons arrested
01.01.2019 to 31.03.2019	3
F. Y. 2019-20	37
F. Y. 2020-21	79
F. Y. 2021-22	105
F. Y. 2022-23	165
F. Y. 2023-24	272
F. Y. 2024-25	214
F. Y. 2025-26 (till January, 2026)	128
Total	1003

(b) During the period from 01.01.2019 to 31.01.2026, the Special Courts of PMLA have passed conviction orders in 51 cases convicting 119 accused. The year-wise details are as under:

Financial Year	No. of conviction orders secured	No. of accused convicted
01.01.2019 से 31.03.2019	3	7
F. Y. 2019-20	4	7
F. Y. 2020-21	1	1
F. Y. 2021-22	3	4
F. Y. 2022-23	9	24
F. Y. 2023-24	13	19
F. Y. 2024-25	9	38
F. Y. 2025-26 (till January, 2026)	9	19
Total	51	119
